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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, CAMP AT NAGPUR.

C.A. No. 577/91.

The C.P.W.D. NGO STAFF  
Association & Ors. ... Applicants.  
V/S.  
The Executive Engineer & Ors. ... Respondents.

Coram: Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. M.Y. Prilkar, Member (A).

ORAL JUDGMENTS:

DATED: 9-3-92.

Mr. R.R. Pillai for the applicant and  
states that this application has become  
infructuous as the impugned transfer order  
has been withdrawn.

Mr. R.Darda appears for the respondents  
~~Confirms,~~  
~~confirms~~ the same.

Accordingly the application is dismissed.

(See original order  
in green sheet)

30/3/92